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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1095/(MAH)/2017  
CA No.

CORAM:

Present:



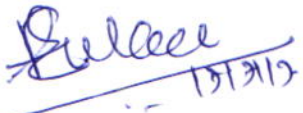
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Punjab National Bank  
V/s.  
Anand Distiller Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	S.D. Khatri	Counsel for Corporate Debtor	
2)	V.H. Fuladi	— " —	
3)	S.N. Fuladi	— " —	

4) Adv. Pankaj Vijayan.  
also  
Adv. Vinod J. Menta.  
i/b  
Intelligent.

Adv for  
financial  
creditor



**ORDER**

**CP No. 1095/I&BP/NCLT/MB/MAH/2017**

For having the Petitioner's Counsel has not explained with respect to the limitation aspect to the satisfaction of this Bench, this matter is listed for further hearing on 21.07.2017 with a hope that at least in the next date of hearing the Petitioner bank will come with definite argument enabling this Bench to pass Orders on merits.

List this matter on 21.07.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)